

RESOLUTION PASSED BY C.S.S. GRADE I OFFICERS' ASSOCIATION

201. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Secretariat Service Grade I Officers' Association passed a resolution at its meeting held in January, 1966 criticising Government's policy regarding promotion to senior posts; and

(b) if so, what is the reaction of Government to that resolution?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (a) Government are not aware of any such resolution.

(b) Does not arise.

UNEMPLOYMENT DUE TO CLOSURE OF CASHEW FACTORIES

202. SHRIMATI DEYAKI GOPI-DAS: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether he is aware of the serious situation arising out of the unemployment faced by the labourers working in the Cashew factories in Kerala due to the closing down of the Cashew factories there; and

(b) if so, what are the steps taken so far to meet the situation and to find alternative employment for the said workers?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) Yes, Sir. Twenty-six factories employing about 16,000 workers were closed from 16th December, 1965 on account of shortage of raw nuts.

(b) The Labour Commissioner, Government of Kerala held a series of conciliation meetings to evolve an amicable solution to the dispute. As

a result of this, the management agreed to re-open the factories and they have been working normally since 14th February, 1966.

HALDIA REFINERY

203. DR. SHRIMATI PHULRENU GUHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether negotiations with foreign firms for setting up the Haldia Refinery have been concluded; and

(b) if so, with which firm and when the refinery will start functioning?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) No.

(b) Does not arise.

पूर्वी पाकिस्तान के विस्थापित व्यक्तियों द्वारा शिविरों का छोड़ा जाना

204. श्री महाबोर दास : क्या धर्म, सेवानियोजन और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि देश के विभिन्न भागों में पूर्वी पाकिस्तान के विस्थापित व्यक्तियों के लिए जो शिविर चलाए जा रहे हैं उन्हें नवम्बर और दिसम्बर, 1965 में बहुत से विस्थापित व्यक्ति छोड़कर चले गये ; और

(ख) यदि हां, तो उन के द्वारा शिविरों के छोड़े जाने के क्या कारण थे और इस प्रकार छोड़े गये कितने कितने शिविरों से ऐसे कितने कितने व्यक्ति चले गये ?

†[DESERTION OF CAMPS BY DISPLACED PERSONS FROM EAST PAKISTAN

204. SHRI MAHABIR DASS: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

† [ ] English translation.

(a) whether it is a fact that during the months of November and December of the year 1965 a large number of displaced persons from East Pakistan deserted the camps which are being run for them in the various parts of the country; and

(b) if so, what were the reasons for these desertions and what is the number of such persons who left these camps along with the names of the camps which were thus deserted?]

अन, सेवानियोजन और पुनर्वास मंत्री (श्री जगजीवन राम) : (क) और (ख) नवम्बर और दिसम्बर, 1965 के महीनों में 2,318 परिवार जिनमें 10,286 व्यक्ति हैं, विभिन्न शिविरों को छोड़कर चले गये हैं। एक विवरण जिसमें सूचना के अनुसार छोड़कर जाने के कारण तथा शिविर-वार छोड़कर जाने वालों की संख्या का व्यौरा दिया गया है, संलग्न है। [दृष्टिये परिशिष्ट 55, अनुपत्र संख्या 20]

†[THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) and (b) 2,318 families comprising 10,286 persons deserted the various camps during the months of November and December, 1965. A statement containing the reported reasons for desertions and camp-wise desertions is attached. (See Appendix LV, Annexure No. 20.)]

205. [Transferred to the 3rd March, 1966.]

**EXPANSION OF BARAUNI REFINERY**

206. SHRI G. M. MIR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that an Indian Delegation visited Russia in October, 1965, for talks with Soviet Officials on expansion of Barauni Refinery; and

(b) if so, what was the decision arrived at as a result of the talks?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) Yes.

(b) Contract for the supply of about 1540 tonnes of equipment/materials from U.S.S.R. was executed in January, 1965, for securing 3 million tonnes capacity of Barauni refinery. Discussions during October, 1965 mainly related to certain technical questions concerning modification in the quality of some products. This was satisfactorily resolved.

**तेल के लिए खुदाई**

207. श्री राम सहाय : क्या द्रोपल तथा रसायन मंत्री यह बताने की कृपा करेंगे कि इस समय तेल की खोज के लिए कहां कहां खुदाई चल रही है और पाकिस्तान के साथ हुए हाल के संघर्ष के दौरान कहां कहां खुदाई बन्द कर दी गई थी और ताशकन्द समझौते के बाद कहां कहां खुदाई पुनः आरम्भ कर दी गई है ?

†[DRILLING FOR OIL

207. SHRI RAM SAHAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the names of the places where drilling for the exploration of oil is going on at present and the names of places where drilling was suspended during the recent conflict with Pakistan and the names of places where drilling has now been resumed after the Tashkent Agreement?]

पेट्रोल तथा रसायन मंत्री (श्री ओ. वी. अलगेसन) : भारतीय रक्षा नियमों के अधीन सही स्थानों को बताया नहीं जा सकता। गुजरात, आसाम, पंजाब, मद्रास और राजस्थान राज्यों के विभिन्न स्थानों पर अन्वेषी व्ययन किया जा रहा है। राजस्थान तथा पंजाब